(c) Advisory for making some declarations including MRP was issued for loose garments.

In respect of loose articles the Hon'ble High Court of Telangana and Andhra Pradesh in the W. P. No. 27029 of 2018 directed to the Association of Multiplex Cinema Operators in India formed under the aegis of FICCI to display prominently at the points of sale of the non-packaged commodities, on the menu board, the price per standard unit of weights or measures or numerals or multiples thereof.

The direction of the Hon'ble High Court was circulated to the Controller of Legal Metrology of all States/UTs for compliance.

Sugarcane arrears

1355. SHRI R. VAITHILINGAM: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that the cane price arrears as on December 31, 2018 were ₹19,000 crore, including ₹2,800 crore of arrears of the previous season;
 - (b) if so, the details thereof; and
- (c) whether it is also a fact that this is substantially higher than the arrears of last season as on December 31, 2017, of around ₹10,600 crore?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) As on 31.12.2018, cane price arrears of ₹ 21,226.63 crores were outstanding against the sugar mills, including arrears of ₹4942.49 crores of previous seasons.

(c) As on 31.12.2017, cane price arrears of \raiseta 12,415.02 crores were outstanding against the sugar mills.

Production of sugar

1356. SHRI R. VAITHILINGAM: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISFRIBUTION be pleased to state:

(a) whether it is a fact that till January 15, 2019, as many as 5,190 sugar mills in the country have produced 14.69 million tonnes of sugar against 13.56 million tonnes produced in the corresponding period of last year;